

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1935
ANSWERED ON:17.07.2009
MEGA THERMAL POWER PLANTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to set up more Mega Thermal Power Plants in the country, particularly in the backward areas during the Eleventh Five Year Plan;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : 37 Nos. of mega thermal power projects each having capacity 1000 MW & more (700 MW & more in case of North Eastern Region) totaling to 40539.1 MW are presently under construction in various states of the country for commissioning during 11th Plan.

(b) : State wise details of these projects are furnished at Annex.

(c) : Following steps have been taken to ensure timely completion of these projects in the 11th Plan:

i) Bharat Heavy Electricals Limited (BHEL) has enhanced its capacity to deliver 10,000 MW of main plant equipment per annum, have put in place an action plan to enhance capacity to deliver 15,000 MW per annum by December, 2009 and may raise this capacity upto 20000 MW by 2011 depending upon the market demand.

ii) A Joint Venture Agreement has been signed between NTPC Ltd. and BHEL to take up work related to Engineering, Procurement and Construction (EPC) for power plants and other infrastructure projects.

iii) M/s L&T has already formed a Joint Venture Company with MHI, Japan for manufacture of supercritical steam generator and steam turbine generators in India.

iv) All stakeholders have been sensitized towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.

v) Pre-qualification requirement for super critical unit manufacturers has since been modified so as to qualify new Joint Venture between Indian company and the technology provider company.

vi) Bulk ordering of 11 units of 660 MW each with supercritical technology with mandatory phased indigenous manufacturing Programme is also planned to promote indigenous manufacturing.

vii) To overcome the shortage of skilled manpower, 'Adopt an ITI' initiative has been taken up.

viii) Monitoring mechanism in the Ministry has been strengthened. The progress of generation projects for completion 11th Five Year Plan is reviewed intensively in periodical meetings by Central Electricity Authority, Ministry of Power and Power Projects Monitoring Panel (PPMP).